

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/147(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company		SOYUZ TRADING CO LTD & ORS	
Under Section		Sub-section (l) of section 230	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

<b>Ms. Mamta Binani, Advocate</b>	<b>]</b>	<b>For the applicants</b>
<b>Mr. Satwinder Singh, Advocate</b>	<b>]</b>	
<b>Ms. Madhuri Pandey, PCS</b>	<b>]</b>	

**ORDER**

Ld. Counsel/ Ld. Authorised Representative for the applicants present.

At the request of the Ld. Counsel appearing on behalf of the applicants, list this matter on **17/08/2021.**

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**